

F. No.15011/222/2016-Jus(AU)

Government of India
Ministry of Law & Justice
Department of Justice
(Admn Unit)

Jaisalmer House, 26 Mansingh Road,
New Delhi. Dated: 7th March, 2016.

ORDER

In pursuance of the Department of Personnel & Training's O.M. No.33/12/2015-EO(SM-I) dated 03-12-2015, Shri Anil Kumar Singh, IAS(UT:1995), Joint Secretary is relieved of his duties in the Department of Justice with effect from the afternoon of the 7th March, 2016.

Shri Anil Kumar Singh is granted 47 days Earned Leave w.e.f. 07-03-2016 to 22-04-2016 on personal grounds. After expiry of leave Shri Anil Kumar Singh, Joint Secretary will report to his parent cadre i.e. (U.T)

V.K. Tripathi

(V.K. Tripathi)
Director(Admn)
Tel:23385332

Copy to:

1. Shri Anil Kumar Singh, Joint Secretary, Department of Justice, Jaisalmer House, 26 Mansingh Road, New Delhi-110011.
2. Department of Personnel & Training (Ms. Nandini Paliwal, Deputy Secretariat), North Block, New Delhi, with reference to their above mentioned OM.
3. Ministry of Home Affairs, [Shri Dilip Kumar, Joint Secretary (UT), North Block, New Delhi-110001.
4. Shri J.B. Sharma, Deputy Secretary (Admin), MHA, North Block, New Delhi.
5. Establishment Officer, Deptt. of Personnel & Training, North Block, New Delhi.
6. D.D.O., Department of Justice, Cash Section, MHA, NDCC Building, New Delhi.
7. PS to Minister of Law & Justice, 4th floor, Shastri Bhavan, New Delhi-110001
8. PSO to Secretary (Justice)/PS to JS(AKS)/JS(AKG)/JS(AK)/JS(RKK).
9. Chief Controller Accounts, Ministry of Law & Justice, Lok Nayak Bhavan, Khan Market, New Delhi.
10. PAO, Ministry of Home Affairs, Jamnagar House, New Delhi.
11. All Officers/Desks/Sections in DoJ of Department of Justice.
- ✓ 12. NIC- For Uploading on Website of Department of Justice.
13. Personal File/Service Book/Order File/ Incumbency Folder.